

Sr.Civil Judge and JMFC,Cnhalli
Sri.Kiran Kumar D Wadigerl
Sr.Civil Judge and JMFC,CN Halli
Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
PAPER PUBLICATION				
1	P and SC 4/2020 (SUMMONS)		B. S. Prabhavathamma Vs Nil	C. N. Krishnamurthy
2	R.A. 26/2018 (EVIDENCE)		S.Ramaiah Vs S.Nagappa	M.Mallikarjunaiah
3	R.A. 35/2018 (ARGUMENTS) IA/2/2018		Puttanarasamma Vs Vijayakumari	G. Sreenivasamurthy
4	R.A. 28/2019 (ARGUMENTS)		Kempamma Vs Jayalakshamma	N.N.Sreedhara
5	EX 16/2020 (STEPS)		Karnataka Bank Ltd. Vs Somashekar M. C.	N.N.Sreedhara
11.00 AM to 02.00PM				
6	O.S. 30/2020 (NOTICE) IA/1/2020 IA/2/2020		LAKSHMAMMA @ LAKSHMIDEVAMMA Vs Susheelamma	M.B.Nagaraj
7	O.S. 7/2018 (HEARING) IA/1/2018		Manjunatha Vs Parvathamma	H.T.H.
8	O.S. 35/2019 (HEARING)		Canara Bank Vs Y. J. Ravikumar	N. N. Sreedhara
9	O.S. 12/2020 (HEARING) IA/1/2020		Sona G. S. Vs G. S. Siddaramaiah	M.V.Madhusudhana
10	O.S. 5/2016 (EVIDENCE)		Babu Thirumalesh alias Thirumalesh Venkataswamy Vs Thirumala	
11	O.S. 48/2017 (EVIDENCE)		Thimmaiah Vs Laxmaiah	
12	M.V.C. 45/2019 (EVIDENCE)		Radha.S.B. Vs Umesh	Sathish B
13	M.V.C. 46/2019 (EVIDENCE)		Harshitha.S.R. Vs Umesh	Sathish B
14	M.V.C. 248/2019 (EVIDENCE)		Doddegowda Vs K.S.Natesh	Manu K.L

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15	O.S. 21/2019 (EVIDENCE)		G.B.Dineshkumar Vs Allamaprabhu	C.N.K
16	M.C. 52/2020 (EVIDENCE)		Chaithra shree Vs Nil	H. T. Hanumanthaiah
17	G and WC 1/2020 (ORDERS)		Mani Vs Nil	N.N.Sreedhara
18	O.S. 7/2017 (hear on I.A)		M.L.Swamy Vs Lakshmi Swamy	S.H.Chandrashekharaiiah
19	O.S. 31/2019 (hear on I.A)		Shashikala Vs Mangamma	C. N. Krishnamurthy
20	O.S. 21/2020 (Written statement)		Anandappa Vs K. M. Kallesha	T. G. Vijayakumar
Cases listed below are adjourned due to Covid 19				
21	M.C. 33/2020 (NOTICE)	12-01-2021	M. D. Hariprasad Vs K. V. Rakshitha	N.N.Sreedhara
22	EX 61/2018 (HEARING)	12-01-2021	Nanamma Vs Preetam	H.M.Gururaja
23	EX 64/2018 (HEARING)	12-01-2021	Rajanna Vs The Manager, Reliance General Insurance Co.Ltd	M.Sudheendra Kumar
24	EX 13/2019 (HEARING)	12-01-2021	R.S.Pushpa Vs C. Vanishree	N.N.Sreedhara
25	G and WC 10/2019 (HEARING)	12-01-2021	Anjana Swamy Vs C.P.Ramachandraiah	K.R.Dayananda
26	EX 16/2019 (HEARING)	12-01-2021	Chandraiah Vs The New India Assurance Co.Ltd	K.L.Manu
27	EX 28/2019 (HEARING)	12-01-2021	Manja Vs Anusuyamma	Ningaraje Gowda
28	FDP 4/2017 (A.D.R.)	12-01-2021	R.Jayanna Vs Vijayakumar and 8 others	H.S.Gnanamurthy
29	M.V.C. 731/2018 (A.D.R.)	12-01-2021	H.M. Nagaiah Vs Ranganatha alias Lakshmi Ranganatha	H.T. Hanumanthaiah

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30	M.V.C. 619/2015 (EVIDENCE)	12-01-2021	Charan Vs T.S.Subramanya	
31	M.V.C. 620/2015 (EVIDENCE)	12-01-2021	Prasanth Vs T.S.Subramanya	
32	M.V.C. 621/2015 (EVIDENCE)	12-01-2021	Sharadamma Vs T.S.Subramanya	
33	M.V.C. 412/2018 (EVIDENCE)	12-01-2021	Basavalah Vs Basavaraju K.C.	M.S.Ramesh
34	M.V.C. 828/2018 (EVIDENCE)	12-01-2021	Tejaswini B.D. Vs Venkiduswamy	M.S.Ramesh
35	M.C. 53/2018 (EVIDENCE)	12-01-2021	M.S.Kiran Vs Shobha T.P.	N.N.Sreedhara
36	M.C. 5/2019 (EVIDENCE)	12-01-2021	S. Anu Vs S.L.Dheerandra Gopal alias Gopi	N.N.Sreedhara
37	M.C. 12/2019 (EVIDENCE)	12-01-2021	Manjamma alias Manjula Vs Nil	G.B.Adarsh
38	FDP 3/2019 (EVIDENCE)	12-01-2021	Karnataka Gramin Bank Vs Chandranaiika	N.N.Sreedhara
39	M.C. 37/2019 (EVIDENCE)	12-01-2021	Manjunath L.N. Vs Divya B.S.	G. Sreenivasamurthy
40	FDP 15/2019 (EVIDENCE)	12-01-2021	Karnataka Gramin Bank Vs J.K.Nanjundappa	N.N.Sreedhara
41	M.V.C. 618/2015 (EVIDENCE)	12-01-2021	Sharadamma Vs T.S.Subramanya	
42	REVIEW PETITION 1/2020 (STEPS) IA/1/2020	12-01-2021	United India Insurance Co. Ltd. Vs Roopaka	T. B. N.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	C.C. 463/2016 (SUMMONS)		Handanakere P.S Vs Lokesh	APP
2	C.C. 274/2019 (SUMMONS)		The Sub Inspector of Police, Handanakere Police Station Vs Nagaraju	Assistant Public Prosecutor
3	C.C. 757/2019 (SUMMONS)		The Sub Inspector of Police, HandanakerePolice Station Vs Manjunatha	Assistant Public Prosecutor
4	C.C. 287/2020 (SUMMONS)		Handanakere Police Station Vs Vinay Raj	Assistant Public Prosecutor
5	C.C. 88/2019 (EVIDENCE)		The Sub Inspector of Police, Handanakere Police Station Vs Basavachari	Assistant Public Prosecutor
6	C.C. 1009/2018 (FIRST HEARING)		Handanakere Police Station Vs Shanthakumar @ Chancha	Assistant Public Prosecutor
7	C.C. 573/2019 (FRAMING OF CHARGE OR PLEA)		The Sub Inspector of Police, Handanakere Police Station Vs Yogesh	Assistant Public Prosecutor
8	C.C. 468/2018 (NBW to Accused)		The Sub Inspector of Police, Handanakere Police Station Vs Nagaraja	Assistant Public Prosecutor
9	C.C. 609/2018 (NBW to Accused)		The Sub Inspector of Police, Handanakere Police Station Vs Nagaraju	Assisntant Public Prosecutor
10	C.C. 443/2020 (NBW to Accused)		Handanakere Police Station Vs Ramesh B. K.	APP

Cases listed below are adjourned due to Covid 19

11	C.C. 287/2019 (SUMMONS)	12-01-2021	The Sub Inspector of Police, Handanakere Police Station Vs Manju	Assistant Public Prosecutor
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12	C.C. 284/2020 (SUMMONS)	12-01-2021	The Sub Inspector of Police, Handanakere Police Station Vs Kumar	Assistant Public Prosecutor
13	C.C. 376/2020 (SUMMONS)	12-01-2021	Handanakere Police Station Vs Ranganatha alias Ranganatha	Assistant Public Prosecutor
14	P.C.R. 71/2018 (NOTICE)	12-01-2021	M.K.Raghu Vs H.K.Ganga and 5 Others	N. Jayanna
15	C.C. 442/2020 (HEARING)	12-01-2021	Handanakere Police Station Vs Kiran	Assistant Public Prosecutor
16	C.C. 502/2014 (NBW to Accused)	12-01-2021	Handanakere Police Station Vs Dakshinamurthy Y.S.	Assistant Public Prosecutor C.K.S
17	C.C. 304/2020 (NBW to Accused)	12-01-2021	The Sub Inspector of Police, Handanakere Police Station Vs Ananthaiah	Assistant Public Prosecutor

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<u>02.45 PM to 05.45PM</u>				
1	O.S. 84/2012 (SUMMONS)		Puttaiah and others Vs Jayamma and others	
2	O.S. 319/2003 (Settlement Report)		Bhagaymma and three others Vs Jagadeesh and 7 others	S. Gopala Krishna
<u>11.00 AM to 02.00PM</u>				
3	O.S. 146/2012 (HEARING)		Ramachandraiah Vs Thimmaiah and another	N.N.Sreedhara CR
4	O.S. 204/2016 (DEFENCE EVIDENCE)		Dinesh Kumar Vs N.Chikkaobalaiah	N.N.Sreedhara
5	O.S. 232/2020 (STEPS) IA/1/2020		Annapoornamma Vs Nagaraju.B.S.	T. Ravindrakumar
6	EX 10/2012 (plaintiff evidence)		Ramachandraiah Vs Thimmaiah	
7	O.S. 138/2016 (plaintiff evidence)		Thimmaiah Vs Thimmaiah	C.K.Seetharamaiah
Cases listed below are adjourned due to Covid 19				
8	O.S. 124/2013 (HEARING)	18-01-2021	Shivagangamma and another Vs Gangadharaiah L R	
9	O.S. 13/2018 (Cross Evidence)	18-01-2021	Kempalingalah Vs Lakkanna and 6 others	T. G. Vijayakumar
10	O.S. 265/2015 (HEARING) IA/1/2015	19-01-2021	M.Jayaramaiah Vs Keshavacharya	N.N.Sreedhara
11	O.S. 91/2015 (HEARING) IA/1/2015	20-01-2021	D.R.Gopala Krishna Vs Y.S.Dakshinamurthy	C.R.
12	O.S. 219/2015 (HEARING) IA/1/2015	20-01-2021	H.G.Shivakumaraswamy Vs S. Nagaraju	K.C.B.
13	O.S. 18/2017 (HEARING) IA/1/2017 IA/2/2017	20-01-2021	Natesh Vs The Chief Officer	

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14	O.S. 19/2017 (HEARING) IA/1/2017 IA/2/2017	20-01-2021	Ashok.A.S. Vs The Chief Officer	
15	O.S. 12/2019 (plaintiff evidence)	20-01-2021	G.D. Hanumanthaiah Vs Puttaiah	H. T. Hanumanthaiah
16	O.S. 184/2019 (plaintiff evidence) IA/1/2019	20-01-2021	Sannachitthaiah Vs Chitthappa	D. M. Swamy
17	O.S. 94/2020 (SUMMONS) IA/1/2020	21-01-2021	D.R.Nagaraju Vs Shivanna	N.N.Sreedhara
18	O.S. 95/2020 (SUMMONS) IA/1/2020	21-01-2021	Hanumanthaiah Vs Shivanna	N.N.Sreedhara
19	O.S. 107/2020 (SUMMONS)	21-01-2021	Thimmarajamma Vs The Chief Secretary	K.S.Jagannatha
20	O.S. 163/2020 (SUMMONS) IA/1/2020	21-01-2021	Lokesh Vs Lakshmiddevamma	S. Gopala Krishna
21	O.S. 185/2016 (NOTICE)	21-01-2021	R.B.Sadashivaiah Vs Chandrakala	N.N.Sreedhara
22	O.S. 22/2017 (HEARING) IA/1/2017 IA/2/2017	21-01-2021	Mallikarjunaiah Vs The Chief Officer	
23	O.S. 2/2017 (EVIDENCE)	21-01-2021	Lakshamma Vs Sulochanamma	
24	O.S. 68/2017 (STEPS)	21-01-2021	Patel Ramaiah Vs Ramakka	C.K Seetharamiah
25	O.S. 235/2015 (FOR OBJECTION) IA/1/2015	21-01-2021	Palakshamurthy Vs Thimmannaiah	C.K Seetharamiah
26	O.S. 121/2019 (FOR OBJECTION) IA/1/2019	21-01-2021	N.S.Mallikarjunaiah Vs Gowramma	C. N. Krishnamurthy/ A.Manjunath
27	O.S. 217/2012 (To Hear on Memo)	21-01-2021	K. Maiathi Vs Ramachandraiah	
28	FDP 10/2016 (Await Report)	21-01-2021	R.G.Gangamrutha Vs R.S.Mahesh @ Mahalingaiah	M.Mahalingaiah

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29	EX 16/2016 (STEPS)	22-01-2021	State,Bank of India Vs H.D.Byresh	N.N.Sreedhara
30	EX 12/2017 (STEPS)	22-01-2021	Sundaramma Vs Somashekhara and another	S. H. Chandrashekaraiah
31	EX 24/2017 (STEPS)	22-01-2021	Mallesha Reddy Vs Nagarathna and 3 others	G. B. Adarsh
32	O.S. 242/2018 (hear on I.A)	22-01-2021	Manjunatha Vs The Chief Secretary, Government of Karnataka	S. Gopala Krishna
33	O.S. 113/2019 (hear on I.A) IA/1/2019	22-01-2021	Rojamma Vs Manju	T. R. Somashekharaiah
34	O.S. 155/2019 (FOR OBJECTION) IA/1/2019	22-01-2021	Vanitha Vs Malleshappa	N.N.Sreedhara
35	EX 7/2018 (STEPS)	25-01-2021	Cauvery Kalpatharu Grameena Bank, Kandikere Branch, Represented by its Branch Manager Vs Krishnappa and another	Shreedhar N.N
36	EX 8/2018 (STEPS)	25-01-2021	H.R.Siddagangamma and 2 others Vs Gangadharaiah and another	K.N.Gururaja
37	FDP 3/2015 (FOR OBJECTION)	25-01-2021	Lingaraju Vs Umesh	G.B.Adarsh
38	FDP 4/2017 (FOR OBJECTION)	25-01-2021	D.Nagarathna Vs Puttanagappa	C.Rajashekhar
39	EX 24/2019 (FOR OBJECTION)	25-01-2021	K.N.Saraswathamma Vs Ningappa	M. B. Nagaraj

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02.45 PM to 05.45PM				
1	C.C. 591/2013 (NBW to Accused)		Chikkanayakanahalli P.S. Vs Guruprasad and others	Assistant Public Prosecutor
2	C.C. 652/2013 (NBW to Accused)		Chikkanayakanahalli P.S. Vs Manjunatha N.	N.N.Sreedhara Assistant Public Prosecutor
3	C.C. 516/2014 (NBW to Accused)		Excise P.S. Chikkanayakanahalli Vs Venkatesha and others	
4	C.C. 531/2014 (NBW to Accused)		Chikkanayakanahalli P.S. Vs Krishnappa	Assistant Public Prosecutor
5	C.C. 30/2015 (NBW to Accused)		Manjula Vs Ranganatha and others	MBN S.H.Chandrashekaraiiah
6	C.C. 36/2015 (NBW to Accused)		Chikkanayakanahalli P.S. Vs Ibrahim alias Ibbu	Assistant Public Prosecutor
7	C.C. 838/2017 (NBW to Accused)		Siddarameshwaraswamy Vs Mohankumar	T. G. Vijayakumar
8	C.C. 842/2017 (NBW to Accused)		H.K.Ashok Kumar Vs T.P.Radha	Lokeshwara Y. G.
11.00 AM to 02.00PM				
9	C.C. 37/2015 (SUMMONS)		Chikkanayakanahalli P.S. Vs Ibrahim alias Ibbu	Assistant Public Prosecutor
10	C.C. 293/2007 (HEARING)		Karnataka state pollution control Board Vs Latha Mining Company and Another	G.S.Channabasappa C.K.Seetharamaiiah
Cases listed below are adjourned due to Covid 19				
11	Cri.Misc. 423/2020 (ORDERS)	30-12-2020	Jayadev D Vs The Town Municipal Council, Chiknayakanahalli	N. Jayanna
12	Cri.Misc. 85/2015 (Cross Evidence)	21-01-2021	Nagamma Vs Keshavamurthy channakeshavamurthy	R.K.N.
13	C.C. 132/2018 (NBW to Accused)	21-01-2021	H.B.Ramalingaiiah Vs Suresh	K. S. Chandrashekar

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14	C.C. 134/2018 (NBW to Accused)	21-01-2021	G.C.Raveesh Vs H.Manjunatha	C. N. Krishnamurthy
15	C.C. 171/2018 (NBW to Accused)	21-01-2021	The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Suresha	Assistant Public Prosecutor
16	C.C. 181/2018 (NBW to Accused)	21-01-2021	H.M.Rudraiah Vs Mohaboob Shariff	G.S.Channabasappa
17	C.C. 188/2018 (NBW to Accused)	21-01-2021	Sri.Kalidasa Credit Co-Operative Bank, By its Secretary Vs Nikhil	D. M. Swamy
18	Cri.Misc. 512/2014 (Cross Evidence)	22-01-2021	Kumari Chinmayi S Vs Siddaramanna A.M.	G.Sreenivasamurthy
19	Cri.Misc. 234/2015 (FLW to Respondent)	22-01-2021	Divya Shree Vs T.K.Manjunatha	N.N.S
20	Cri.Misc. 432/2015 (FLW to Respondent)	22-01-2021	Kumari chinmayi .S. Vs Siddaramanna A.M	GSM
21	C.C. 163/2020 (NBW to Accused)	22-01-2021	The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Santoshkumar	Assitant Public Prosecutor
22	P.C.R. 97/2020 (NOTICE)	25-01-2021	B.Manjula Vs C.Vanishree	C.Rajashekhar

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02.45 PM to 05.45PM				
1	O.S. 400/2012 (Await order)		R.N.Chikkobalaiah Vs C.N.Gangambika and others	S.Dilip
11.00 AM to 02.00PM				
2	O.S. 454/2009 (HEARING)		H.R.Rajashekara Vs Sri Beeralingeswara Temple Trust, and others	
3	O.S. 120/2013 (HEARING)		Vishweshwara and others Vs Shivamma and another	
4	O.S. 199/2020 (HEARING) IA/1/2020 IA/2/2020		Shankarajah Vs Mubarak alias Kooli Mubarak	H. T. Hanumanthaiah
5	O.S. 202/2017 (EVIDENCE) IA/1/2017		B.H.Shivakumar Vs Eshwarajah and 2 others	Shreedhar N.N
6	O.S. 256/2017 (EVIDENCE)		Jayamma Vs Siddamma and 4 others	G. B. Adarsh
7	O.S. 198/2014 (STEPS)		Jayaswamy and Another Vs K.M.Basavaiah and others	H.T.Hanumanthaiah N.N.Sreedhara
8	O.S. 233/2020 (STEPS) IA/1/2020 IA/2/2020		Sundaramma Vs Susheelamma	H. S. Gnanamurthy
9	O.S. 98/2016 (plaintiff evidence)		Kariyappa Vs Lakshminarayanappa	M.S.S
10	O.S. 138/2017 (plaintiff evidence)		Shankarariah Vs Shivanna and 7 others	Ravikumar
11	O.S. 92/2016 (Cross Evidence) IA/1/2016		Rathamma Vs Rajanna	S. Dilip
12	O.S. 179/2017 (Cross Evidence) IA/1/2017		C.K.Pramila Vs Narayanaswamy and 2 others	G.S.Channabasappa
Cases listed below are adjourned due to Covid 19				
13	O.S. 172/2018 (Cross Examination)	11-01-2021	Manjula Vs Kyathaiah	N.N.Sreedhara

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14	O.S. 140/2015 (EVIDENCE)	18-01-2021	cavuary Kalpatharu Grameena Bank - Vs Chandrashekar	N.S.S.
15	O.S. 240/2017 (EVIDENCE)	18-01-2021	Kaivalya V.S. and another Vs Venkatesh .N.	T.K.Udayakumar
16	O.S. 61/2019 (EVIDENCE)	19-01-2021	Savithamma Vs Siddaramaiah	H. S. Gnanamurthy
17	O.S. 20/2018 (plaintiff evidence) IA/1/2018	20-01-2021	Ningamma Vs Shankaraiah and 2 others	H. S. Gnanamurthy
18	O.S. 248/2018 (plaintiff evidence)	20-01-2021	Rangamma Vs Varadaiah	M. A. Habeebulla
19	O.S. 139/2019 (plaintiff evidence) IA/1/2019	20-01-2021	Dasappa Vs Puttamma	S. Gopala Krishna
20	O.S. 88/2020 (SUMMONS)	21-01-2021	Parvathammani Vs R.P.Anantharaje Urs	M. B. Nagaraj
21	O.S. 162/2020 (SUMMONS) IA/1/2020	21-01-2021	M.R.Ravikumar Vs Faziyasulthan	H. R. Ramesh babu
22	O.S. 166/2020 (SUMMONS)	21-01-2021	Narasimhamurthy Vs B.S.Dinesh	N.N.Srøedhara
23	O.S. 59/2020 (NOTICE) IA/1/2020	21-01-2021	S.Jagadeesh Vs Vedamurthy	H. S. Gnanamurthy
24	O.S. 239/2018 (HEARING) IA/1/2018 IA/2/2018	21-01-2021	Gangadnar Vs The Chief Secretary, Government of Karnataka	S. Gopala Krishna
25	O.S. 115/2018 (EVIDENCE) IA/1/2018	21-01-2021	Venkatesh Vs Shankaramma and another	G. Parameshwaraiah
26	O.S. 142/2018 (EVIDENCE) IA/1/2018	21-01-2021	S. Vijayakumar Vs Ningannappa	S. H. Chandrashekaraiiah
27	O.S. 104/2019 (EVIDENCE)	21-01-2021	Siddagangamma Vs Somashekhariah	H. S. Gnanamurthy

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Sl. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	O.S. 67/2019 (EVIDENCE) IA/1/2019 IA/2/2019	21-01-2021	Krishnanalk Vs Lingadevarappa	Tiptur Venkatesh
29	O.S. 130/2019 (hear on I.A) IA/1/2019	21-01-2021	Shamshad Vs Rajamma	Fouzia Khanum
30	O.S. 172/2019 (hear on I.A) IA/1/2019	21-01-2021	S. Chandraiah Vs Shankaramma	G. Parameshwaraiah
31	O.S. 156/2017 (FOR OBJECTION) IA/1/2017	21-01-2021	Venkatamma and another Vs Mohan	S. Dilip

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02.45 PM to 05.45PM				
1	C.C. 184/2019 (SUMMONS)		Pradeepa H.S. Vs K.N.Manjunath	H. R. Ramesh babu
2	C.C. 84/2020 (SUMMONS)		The Sub Inspector of Police, Huliyar Police Station Vs Nideesh.T.O.	Assistant Public Prosecutor
3	C.C. 234/2020 (SUMMONS)		The Sub Inspector of Police, Huliyar Police Station Vs Kumar K	Assistant Public Prosecutor
4	C.C. 258/2020 (SUMMONS)		The Sub Inspector of Police, Huliyar Police Station Vs Manikanta	Assistant Public Prosecutor
5	C.C. 218/2019 (FRAMING OF CHARGE OR PLEA)		R.S.Mahalingaiah Vs H.V.Prathap	M. S. Shankaralingappa
11.00 AM to 02.00PM				
6	C.C. 26/2017 (EVIDENCE)		The PSI Vs Ramesha	APP
7	C.C. 6/2019 (EVIDENCE)		The Sub Inspector of Police, Huliyar Police Station Vs Shivanna	Assistant Public Prosecutor
8	C.C. 249/2019 (EVIDENCE)		The Sub Inspector of Police, Huliyar Police Station Vs Sudhir	Assistant Public Prosecutor
9	C.C. 429/2015 (STEPS)		Mansoor pasha Vs G9 Infrastructures Pvt Ltd., M.D.Palakurth Yedkondalu	Fouzia khanum
10	C.C. 430/2015 (STEPS)		Nawshasunnisa Vs G9 Infrastructures Pvt Ltd., M.D.Palakurth Yedkondalu	Fouzia khanum
11	P.C.R. 141/2019 (Sworn Statement)		C.R.Channabasavaiah Vs Dayanande H.R	H. S. Gnanamurthy
Cases listed below are adjourned due to Covid 19				
12	CrLMisc. 77/2020 (ORDERS)	30-12-2020	Thimmaiah Vs The Tahasildaar	N. Jayanna

Prl. Civil Judge and JMFC Court,CN Halli
Smt. Thendral K
Addl. Civil Judge and JMFC
Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	P.C.R. 12/2015 (FOR ENQUIRY)	21-01-2021	Basavaiah alias Basavaraju Vs Siddaiah and 7 others	
14	P.C.R. 25/2016 (FOR ENQUIRY)	21-01-2021	D.Rangaiah Vs Honnappa	
15	Cri.Misc. 369/2019 (NOTICE) 1A/2019	22-01-2021	M.G.Pallavi Vs A.R.Hemanthkumar	S. H. Chandrashekarajah